

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

207. C.P. (IB)/524(MB)2021

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON **08.09.2023**.

NAME OF THE PARTIES: State Bank of India Through Resolution  
Professional Mr. Hari Kishan Bhoklay  
VS  
Neerja Yudhishthir Khatau

SECTION : Sec 95(1) of IBC 2016

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Presence: None Present.

**ORDER**

The issue regarding the constitutionality of Section 95 is pending before the Hon'ble Supreme Court. In view of the same, the matter be adjourned ***sine-die***.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

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